

Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to provide life and disability coverage to the unorganised workers for the age group of 18 to 50 years depending upon their eligibility. These converged schemes give coverage of ₹ 2 lakhs on death at premium of ₹ 330/- per annum and coverage of ₹ 2 lakhs on accidental death at premium of ₹ 12 per annum besides disability benefits as per the scheme. These converged schemes are being implemented by Life Insurance Corporation of India. The annual premium is shared on 50:50 basis by the Central Government and the State Governments.

(c) and (d) The casual workers are entitled to benefits as admissible under the relevant labour laws which are enforced by the respective enforcement machinery available under the Central and the State sphere.

Impact of demonetisation on daily wage earners

4254. SHRI DEREK O'BRIEN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has assessed the impact of demonetisation on daily wage earners and the details thereof and if not, the reasons therefor;

(b) whether Government takes into cognizance the fact that many such persons who were affected by demonetisation had to migrate or relocate to other States in search of opportunities and the details thereof; and

(c) whether Government has initiated any schemes which would provide monetary assistance or other opportunities to such persons and the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) Employment as daily wage earners depends on variety of factors and it is difficult to pin point the degree of impact of demonetisation thereon. There is no such input available with this Ministry.

**Boards and monitoring committee for
construction workers welfare**

4255. MS. DOLA SEN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) what is the State-wise number of enrolled construction workers in the country, the details thereof, State-wise and city-wise;

(b) whether States have formed Construction Workers Welfare Board, if so, the details thereof;